

No. CMM/16/Estt. /OC/ 501 /2020.
O/o Chief Metropolitan Magistrate,
Esplanade, Mumbai.
Date : 19 /05/ 2020.

OFFICE ORDER

Subject : Court and Office Working hours for the Judicial Officer and employees of this court in view of declaration of Novel Corona Virus (Covid-19) as Global Pandemic by World Health Organization.

Reference : 1. Hon'ble High Court circular Dated 20/03/2020.
2. Office Order No. 69/2020 of 23/03/2020 of Hon'ble Principal Judge, Mumbai.
3. Hon'ble High Court circular dtd, 23/03/2020.
4. Hon'ble High Court circular dtd, 26/03/2020.
5. Hon'ble High Court circular dtd, 15/04/2020.
6. Hon'ble High Court circular dtd, 4/05/2020.
7. Hon'ble High Court circular dtd, 23/03/2020.
8. Office Order No. 79/2020 of Hon'ble Principal Judge, Mumbai.
9. The Govt. of Maharashtra Order No. DMU /2020/ C.R. 92/Dis M-I, dtd.17.05.2020.

In pursuance of Hon'ble High Court, Bombay, Circulars and Government of Maharashtra Order dated 17th May, 2020, from 19th May, 2020 till 1st June, 2020, only the remand work and other extremely urgent matters that cannot wait up to 1st June, 2020, will be taken up by the Judges.

All Judicial Officers are requested that, except the Judicial Officers and Staff assigned for dealing with such work as mentioned in above para and other staff as may be required by Registry for any

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other urgent work relating to their departments, rest of Hon'ble Judges and staff will not be required to attend the Courts/ Departments on from 19th May,2020 till 1st June, 2020 by following guidelines issued of Ministry of Home Affairs vide No. 40-3/2020-DM-I(A) dated 1.05.2020 and specified in the Hon'ble High Court Circulated 4.05.2020.

(Smt. S. T. Dande)
I/c Chief Metropolitan Magistrate,
Esplanade, Mumbai.

Copy forwarded with compliments to :

1. The Hon'ble Registrar (General), High Court, Bombay.
2. The Hon'ble Principal District Judge, City Civil & Session Court, Mumbai.

C.C. to :

1. All Addl. Chief Metropolitan Magistrate & Metropolitan Magistrate, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. All Secretaries / Presidents of All Bar Association of all Centre of Courts Mumbai.
4. Municipal Commissioner, Mumbai.
5. Commissioner of Police, Mumbai.
6. Chief Public Prosecutor, Mumbai.
7. Superintendents of all Jail Authorities.
8. Dy. Registrar/ Asstt. Registrar/Sr. J.C./Controlling J.C of all Centre of Courts.
9. All departments of Establishment.
10. Office Circular File.